

ABHIJEET JAIN

COMPANY SECRETARY IN WHOLE TIME PRACTICE
INSOLVENCY PROFESSIONAL

Date: January 23, 2022

To,
National Company Law Tribunal,
Mumbai Bench,
Mumbai

Re.: Submission of list of creditors under regulation 13(2)(d) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution process for Corporate person) Regulation 2016 — In The matter of **PISCES EXIM (INDIA) PRIVATE LIMITED** (Corporate Debtor),

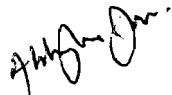
Dear Sir,

We refer to the captioned subject matter.

In connection with the same, please find enclosed herewith the list of creditors along with the **Annexure** for your reference and consideration.

Thanking You,

Yours Faithfully,



ABHIJEET JAIN

Interim Resolution Professional in the matter of

Pisces Exim (India) Private Limited

IBBI/IPA-002/IP-N00173/2017-18/10445

Diamond Chamber, 4, Chowringhee Lane,

Block I, 4th Floor, Suite # 4M,

Kolkata – 700 016, West Bengal

Email – cirp.pisces@gmail.com

ajasso@rediffmail.com

M- 98311 03320

Place: Kolkata

Date : 23/01/2022

Encl: As above

PISCES EXIM (INDIA) PRIVATE LIMITED
List of Financial Creditors (FORM C)
(Version: 1 Pursuant to claims received up to 14-01-2022)

(Though the last date for receiving the claim was 11.01.2022 but the creditors has through various communication (email/tele call) has sought time till 14.01.2022 to submit the detailed claims, on account of Covid pandemic.)

Sl. No.	Name of Creditor	Category of Creditor	Date of Receipt	Amount Claimed	Amount Admitted	Security Interest	Remarks
1	PEC LIMITED	Financial Creditor	11.01.2022 & 14.01.2022	10,483,404,039.00	10,483,404,039.00	None	
	TOTAL			10,483,404,039.00	10,483,404,039.00		

Note:- The figures are based on the claims made by the Financial Creditors and is subject to further verification and reconciliation, if any.

The IRP/RP, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims as soon as may be practicable, when he comes across additional information warranting such revision.

PISCES EXIM (INDIA) PRIVATE LIMITED
List of Financial Creditors (FORM B)
(Version: 1 Pursuant to claims received up to 14-01-2022)

(Though the last date for receiving the claim was 11.01.2022 but the creditors has through various communication (email/tele call) has sought time till 14.01.2022 to submit the detailed claims, on account of Covid pandemic.)

Sl. No.	Name of Creditor	Category of Creditor	Date of Receipt	Amount Claimed	Amount Admitted	Security Interest	Remarks
1	Gainwell Commosales Private Limited	Operational Creditor	11.01.2022 & 14.01.2022	3,833,991.00	3,833,991.00	N.A.	
	TOTAL			3,833,991.00	3,833,991.00		

Note:- The figures are based on the claims made by the Operational Creditors and is subject to further verification and reconciliation, if any.

The IRP/RP, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims as soon as may be practicable, when he comes across additional information warranting such revision.

